

11

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

512

C.P No. 66/(MAH)/2017
MA No.617/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

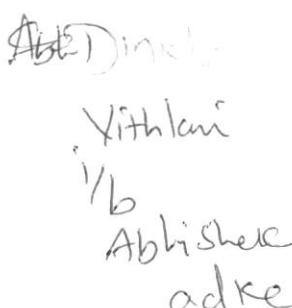
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.
V/s.
Murli Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

11	Mr. Jayoti Singh, Neha Naik i/b Phoenix Legal	Advocates for Applicant- (Resolution Professional)	
----	---	--	--

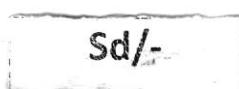

Abhishek
Yithlani
i/b
Abhishek
adke

Advocate for
Respondent was

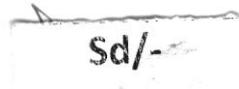

ORDER

MA 617/2017 in CP No. 66/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 05.02.2018.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)